MR. DEPUTY CHAIRMAN: He may do that later. Now, 'Matters to be raised with the Permission of the Chair'.

श्री नरेश अग्रवाल (उत्तर प्रदेश) : माननीय उपसभापति महोदय, अभी "यमुना बचाओ आंदोलन" चल रहा है ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: You may give Notice. आप लिख कर दीजिए। ...**(व्यवधान)**...

श्री नरेश अग्रवाल : महोदय, आगरा से दिल्ली तक सड़क पूरी तरह से जाम है। ...**(व्यवधान)**... सर, इस पर सब लोगों ने लिख कर दिया है। ...**(व्यवधान)**... लेकिन, इस पर डिस्कशन नहीं हो रहा है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: You may give a proper Notice. *...(Interruptions)...*

श्री नरेश अग्रवाल : सर, आज यह सुनने में आया है कि प्रधान मंत्री ने उन लोगों को अपने यहां बुलाया है। ...**(व्यवधान)**...

श्री उपसभापति : आप नोटिस दीजिए।...**(व्यवधान)**... कृपया आप बैठिए।...**(व्यवधान)**... Please give a proper Notice. *...(Interruptions)...*

श्री नरेश अग्रवाल : सर, सब लोगों ने लिखकर दिया है।...**(व्यवधान)**...

श्री उपसभापति : अगर लिख कर दिया है, तो चेयरमैन साहब उसे कंसीडर करेंगे। ...**(व्यवधान)**... कृपया आप बैठिए। ...**(व्यवधान)**... Now, Zero Hour. Shri Ravi Shankar Prasad.

Financial impropriety and misappropriation in Loan Waiver Scheme for farmers

श्री रवि शंकर प्रसाद (बिहार) : माननीय उपसभापति महोदय, मैं लोक महत्व के एक बहुत गंभीर विषय को उठा रहा हूं। सरकार ने किसानों के लोन माफी की एक योजना बनाई थी, जिसमें 52 हजार करोड़ रुपए की माफी का प्रावधान था। अब यह बात सामने आ रही है कि इसमें अकाउंट की टेम्परिंग की गई। जो लोग इसके पात्र नहीं थे, उनको भी यह दिया गया। 34 लाख ऐसे किसान, जिनको इसका लाभ मिलना चाहिए था, उनको यह लाभ नहीं मिला, बल्कि 24 लाख ऐसे किसान थे, जिनको इसका लाभ मिला, जबकि उनको इसका लाभ नहीं मिलना चाहिए था। रिज़र्व बैंक ने 15 जनवरी, 2013 को एक सर्कुलर जारी किया, जिसके तहत सभी बैंकों को निर्देश जारी किया गया कि जिन अधिकारियों ने ऐसा किया है, उनके खिलाफ कार्रवाई की जाए, एफआईआर दर्ज की जाए, जो गलत पैसा दिया गया है, उसको रिकवर किया जाए। सर, इसके पैराग्राफ तीन में यह साफ लिखा हुआ है कि इस पर 15 दिन के अंदर कार्रवाई करके बताया जाए।

सर, किसान लाखों की संख्या में, हजारों की संख्या में आत्महत्या कर रहे हैं। माननीय

प्रधानमंत्री जी यहां उपस्थित हैं, इन्होंने स्वयं विदर्भ जाकर इस स्कीम को inaugurate किया था। इस कर्ज से पीड़ित होकर आन्ध्र प्रदेश और बाकी प्रदेशों में किसान आत्महत्या करने को मजबूर होते हैं, उनके हित में सरकार एक स्कीम लाती है और उस स्कीम में माइक्रो फाइनेंसिंग कंपनी के 164 करोड़ रुपए के लोन को राइट ऑफ किया जाता है, जिनकी पात्रता नहीं है। अर्बन को-ऑपरेटिव बैंक द्वारा बिना किसी अकाउंट होल्डर का नाम दिए हुए 335 करोड़ रुपए का उनका लोन माफ किया जाता है। यह कौन सा मजाक हो रहा है? इसमें भी स्कैम हो रहा है, यह बहुत पीड़ा की बात है। हम चाहेंगे कि सरकार बताए कि इन गरीब किसानों के कर्ज माफी में इतनी बड़ी धांधली क्यों की गयी? ...**(व्यवधान)**... माननीय उपसभापति जी, यह सिर्फ एकाउंट फजिंग नहीं है, it is a case of clear scam where bank officials, in collusion with middlemen, sought to siphon off the rights of poor farmers. यह एक गम्भीर विषय है। माननीय प्रधानमंत्री जी, आप यहां उपस्थित हैं, आपने स्वयं यह पूरा नियम शुरू किया था, आप स्वयं विदर्भ गये थे और आपने अपनी पीड़ा जाहिर की थी। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Time is over.

श्री रवि शंकर प्रसाद : सर, वित्त मंत्री जी बताएं कि रिजर्व बैंक के इस सर्कुलर पर क्या कार्रवाई हुई? ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Time is over.

SHRI RAVI SHANKAR PRASAD: Sir, it is a very serious matter. Hon. Prime Minister is here. Kindly appreciate.

MR. DEPUTY CHAIRMAN: It is not going on record. Time is over.

SHRI RAVI SHANKAR PRASAD: *

श्री पुरुषोत्तम खोडाभाई रूपाला: *

श्री उपसभापति : रूपाला जी, बैठिए। Please, Mr. Rupala ...*(Interruptions)*... That is not going on record. ...*(Interruptions)*... Don't disturb your own Deputy Leader. ...*(Interruptions)*... Why do you disturb your own leader? ...*(Interruptions)*... आप लोग बैठ जाइए।

SHRI Y.S. CHOWDARY (Andhra Pradesh): We want an answer ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Time is over. ...*(Interruptions)*... आप लोग बैठ जाइए, टाइम हो गया। You have made your point. That's fine. Now, that is up to the Government. ...*(Interruptions)*... Shri Anil Desai to associate. ...*(Interruptions)*... You can associate. Yes, say what you want to...*(Interruptions)*...

*Not recorded.

SHRI ANIL DESAI (Maharashtra): Sir, I associate myself with the matter raised...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, next is Shri D. Raja ...*(Interruptions)*...

THE PRIME MINISTER (DR. MANMOHAN SINGH): Mr. Deputy Chairman, Sir, this reference is to the CAG Report on loan waiver scheme and this is a matter which should be entrusted to the PAC as is the normal practice. But, if there are any irregularities, which have been shown, I assure the House we will take the stringent possible action against the defaulters. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, I have called Mr. Raja...*(Interruptions)*...

DR. V. MAITREYAN (Tamil Nadu): What action has been taken? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, all of you, please, resume your seats...*(Interruptions)*... आप लोग बैठ जाइए। I Mr. Raja, I have called your name.

SHRI D. RAJA: Sir, the House is not in order. How can I proceed? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: It is not fair. ...*(Interruptions)*... The P.M. has responded. ...*(Interruptions)*... Mr. Ravi Shankar Prasad, it is not fair. You have made your point. ...*(Interruptions)*... I will not adjourn the House. ...*(Interruptions)*... This is unfair. You had your say and you are walking away. ...*(Interruptions)*... This is unfair. ...*(Interruptions)*... I will not adjourn. It is unfair. I cannot agree with this. ...*(Interruptions)*... I am not going to adjourn the House. ...*(Interruptions)*... You had your say and you are preventing others. ...*(Interruptions)*... Hon. Prime Minister has responded. What more do you want? ...*(Interruptions)*...

Mr. Ravi Shankar Prasad, you had your say. Don't prevent others. ...*(Interruptions)*...

DR. V. MAITREYAN: Mr. Deputy Chairman, Sir...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please listen. ...*(Interruptions)*... जरा सुनिए ...**(व्यवधान)**... जरा सुनिए, रूपाला जी... आप तो मेरे दोस्त हैं। ...**(व्यवधान)**... जरा सुनिये।

SHRI D. RAJA: Sir, there is so much of noise. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What do I do? ...*(Interruptions)*... What can I do? The House is adjourned for ten minutes.

The House then adjourned at eleven minutes past twelve of the clock.

The House reassembled at twenty-one minutes past twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair

CORRECTING STATEMENT IN RESPECT OF RAILWAY BUDGET DOCUMENTS FOR 2013-14

MR. DEPUTY CHAIRMAN: Now, Shri Pawan Kumar Bansal correcting the statement in respect of Railway Budget 2013-14.

THE MINISTER OF RAILWAYS (SHRI PAWAN KUMAR BANSAL): Sir, I lay on the Table a statement (in English and Hindi) correcting minor errors in the Budget (Railways) documents laid on the Table of the Rajya Sabha on Tuesday, the 26th February, 2013.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri D. Raja to speak on Zero Hour. ...*(Interruptions)*....

एक माननीय सदस्य : और भी important issues हैं।

MR. DEPUTY CHAIRMAN: You can give notice. We can have a separate discussion. No problem. ...*(Interruptions)*... Yes, Mr. D. Raja. ...*(Interruptions)*... On the issue on which you are agitated, please give notice. It will be considered. ...*(Interruptions)*...

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, the notice has already been considered. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Then the Chairman will take a decision on it. ...*(Interruptions)*...

श्री थावर चन्द गेहलोत (मध्य प्रदेश) : आपको नोटिस दिया है, इसीलिए तो आग्रह कर रहे हैं।

श्री उपसभापति : आप जरा सुनिए, आप लोग मेरे अच्छे मित्र हैं। Hon. Members, the point which you are raising is very important. ...*(Interruptions)*... जावडेकर जी, आप लोग बैठिए। When the Chair is on his legs, please sit. ...*(Interruptions)*... Please sit.